

National Company Law Tribunal

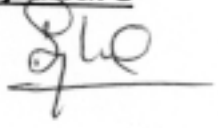
Allahabad Bench

CP NO. (IB) 160/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2018

NAME OF THE COMPANY: M/s Raj Duplex Pvt. Ltd. vs. M/s Sandhana Papers Pvt. Ltd.

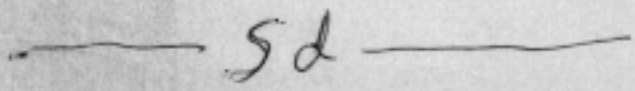
SECTION OF THE COMPANIES ACT/I & B CODE: 9 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Anshul Ks Singhal	Advocate	Cooporate of Co Company	
2.				

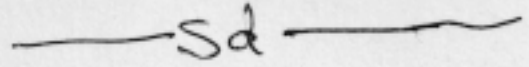
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Sh. Anshul Kumar Singhal, advocate for the petitioner, is present in the court.

Heard the argument of the Ld. counsel for the parties. Reserved for order.



Saroj Rajware
Member (Technical)



V.P.SINGH
Member (Judicial)

Date : 12.04.2018